

(b) whether Government propose to review the above mentioned decision and if so, by when?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):** (a) Yes, Sir. A decision was taken in October, 1989 to confer ownership right to Meharchand Khanna Market, Lodhi colony and I.N.A. Market, New Delhi, among other markets, on lease-Hold basis, to authorised allottees.

(b) The various aspects of this decision are under examination for implementation.

#### **Ground Water Studies**

8892. **SHRI M.G. REDDY:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether ground water studies in drought prone area were conducted in 1989-90;

(b) if so, the details thereof;

(c) whether Chittoor district of Andhra Pradesh was included in the comprehensive ground water resources development plan for the year 1990-91; and

(d) if so, the steps taken in this regard?

**THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA):** (a) Ground water studies were conducted by the Central Ground Water Board in certain drought prone area in 1989-90.

(b) During 1989-90 the Board carried out Systematic hydrogeological Studies in parts of drought prone areas of Maharashtra and Reappraisal Hydrogeological Studies in parts of drought prone area of Orissa, Karnataka, Gujarat and Rajasthan.

(c) Chittoor District is not included in the Board's 1990-91 programme for Intensive Hydrogeological Studies for preparation of Ground Water Development Plans.

(d) Does not arise.

#### **Workers In Tendu leaf Plantation**

8893. **SHRIGOPI NATH GAJAPATHI:** Will the Minister of LABOUR be pleased to state:

(a) the number of workers engaged in tendu leaf plantation in Orissa and Madhya Pradesh;

(b) whether any scheme has been introduced by Government for the welfare of these workers; if so, the details thereof;

(c) whether Government have a proposal to set up ESI hospitals for these workers; and

(d) if so, the location identified for these hospitals?

**THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):** (a) and (b). Information is being collected and will be placed on the Table of the House.

(c) and (d). Plantations are not covered under the ESI Act. The question of setting up of ESI hospital for these workers does not arise.

[*Translation*]

#### **Increase in Compensation for Acquisition of Land in Delhi**

8894. **SHRI KALKA DAS:** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the policy of Delhi Administration